

IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH 'F', NEW DELHI
(THROUGH VIDEO CONFERENCING]

BEFORE SHRI N.K. BILLAIYA, ACCOUNTANT MEMBER,
AND
SHRI KUL BHARAT, JUDICIAL MEMBER

ITA No.6903/DEL/2018
[A.Y 2015-16]

The A. C.I.T
Faridabad

Vs. Rakheja Engineers Pvt. Ltd.
Plot No.200, Gali No.2, Krishna
Nagar Industrial Area, Opp.
Sector-25, Faridabad

PAN : AADCR4277L

[Appellant]

[Respondent]

Date of Hearing : 20.10.2021
Date of Pronouncement : 20.10.2021

Revenue by : Shri I.P.S. Bindra, CIT DR

Assessee by : Shri Jatin Prothi, Advocate

ORDER

PER N.K. BILLAIYA, ACCOUNTANT MEMBER

This appeal by the Revenue is preferred against the order of the
Commissioner of Income Tax [Appeals], Faridabad dated 23.08.2018
pertaining to Assessment Year 2015-16.

2. A perusal of the grievance of the revenue shows that the tax effect would be less than Rs. 50 lakhs, therefore, this appeal is not maintainable as per CBDT Circular No. 17/2019 dated 08.08.2019.

3. This appeal is, accordingly, dismissed with liberty to the revenue to approach the Tribunal as per the provisions of law, should it feel that the tax effect is more than Rs. 50 lakhs.

4. In the result, the appeal filed by the Revenue in ITA No. 6903/DEL/2018 is dismissed.

The order is pronounced in the open court on 20.10.2021 in the presence of both the rival representatives.

**Sd/-
[KUL BHARAT]
JUDICIAL MEMBER**

**Sd/-
[N.K. BILLAIYA]
ACCOUNTANT MEMBER**

Dated: 20.10.2021

NEHA

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR

Asst. Registrar,
ITAT, New Delhi

Date of dictation	20.10.2021
Date on which the typed draft is placed before the dictating Member	20.10.2021
Date on which the typed draft is placed before the Other Member	20.10.2021
Date on which the approved draft comes to the Sr.PS/PS	20.10.2021
Date on which the fair order is placed before the Dictating Member for pronouncement	20.10.2021
Date on which the fair order comes back to the Sr.PS/PS	20.10.2021
Date on which the final order is uploaded on the website of ITAT	20.10.2021
Date on which the file goes to the Bench Clerk	20.10.2021
Date on which the file goes to the Head Clerk	
The date on which the file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	